COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 76 of 2015

Dated: 25th September, 2017

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice. N.K. Patil, Judicial Member

In the matter of:

NTPC Ltd. Appellant(s)

Vs.

Uttar Pradesh Power Corp. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Suraj Singh for R-1

ORDER

The learned counsel for the Appellant has briefly mentioned that some of the issues raised in the Appeal have already been settled while truing up and as such, would be filing the additional documents before the next date of hearing.

List the matter for hearing on <u>15.11.2017 at 2.30 p.m.</u>

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member